



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,6th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	WP(C)/1996/2018	CHABIN @ SABIN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R SHARMA MR. M DAS MR. S N TAMULI MS. A BEGUM	GA, ASSAM MS M BHATTACHARJEE MR S S ROY (S.C, R-1&2)
2	WP(C)/5747/2018	SADHANI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MS S CHAKRABORTY	SC, ELEM. EDU GA, ASSAM
3	WP(C)/1638/2019	KALPANA PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4806/2019	HASIBUR RAHMAN <b>Versus</b> HINDUSTAN PETROLEUM CORPORATION AND 5 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR. S BORTHAKUR (R-6) MR. S S ROY (R-6)
5	WP(C)/7392/2019	MATHURAPUR THANA COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS M NIROLA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/3001/2019	CHUNU MIA CHOUDHURY AND 3 ORS. <b>Versus</b> THE POWERGRID CORPORATION OF INDIA AND 12 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM MR. R P SARMAH MR. P N SHARMA SC, PGCIL LTD. SC. REVENUE
2	WP(C)/3280/2019	ANKUR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	GA, ASSAM
3	WP(C)/5722/2019	PREM CHANDRA SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B N GOGOI MR N BARUAH MR. B HAZARIKA	SC, SEC. EDU. GA, ASSAM MR. M GOSWAMI MR. K KONWAR MR A DEY
4	WP(C)/6422/2019	CHANDRA KUMARI SURKI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H K GOGOI MR. S P UPADHYAYA	GA, ASSAM
5	WP(C)/6819/2019	RAM CHANDRA CHAUBEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. D J DAS	SC. REVENUE SC, TINSUKIA MUNICIPAL BOARD

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/2775/2017 in MFA/301940/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and 5 ORS, <b>Versus</b> M/S INDIAN OIL CORPORATION LTD. and 3 ORS,	MR.K K NANDI MS.P KALITA	MR. N DEKA MR. M GOGOI
	<b>WITH</b> MFA/301940/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS <b>Versus</b> M/S INDIAN OIL CORPORATION LTD and 3 ORS		
2	CRP(IO)/66/2019	NEPAL CH. DAS <b>Versus</b> KANAILAL DAS AND 2 ORS	MR. J AHMED MRS R BEGUM MS A HUSSAIN	MS. R CHOUDHURY MR D. CHAKRABORTY
3	WP(C)/181/2019	TAHIR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR M NATH (SC, P & R.D. R-7)
4	WP(C)/5409/2022	BANI KANTA GAYARY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL(BTC) AND 8 ORS	MR. B DEKA MR. D DEKA	GA, ASSAM MS. M MEDHI (R9) MR R SARKAR (R9) SC, BTC

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